

National Company Law Tribunal

Allahabad Bench

CP NO. 25/Ald/2017
(A No 73/2017)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

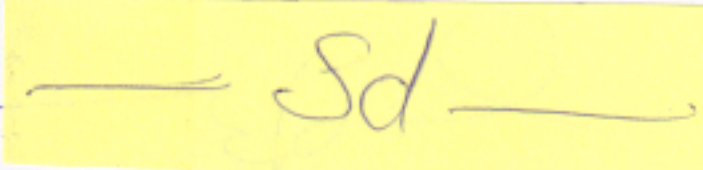
NAME OF THE COMPANY: JODPL

SECTION OF THE COMPANIES ACT: U/S 278 60 of I & B code of 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Gurjar Jadwani	Adv.	RP-	
2.	Ran Kaushik	Adv	Dinkar	
3/	Priyanka Mishra	Adv	Vinekatasubramanian	
			Counsel for applicant (Axis Bank)	

List the matter on 06.06.2017.

Order Date: 01.06.2017
Sharad Srivastava


(H.P. CHATURVEDI, MEMBER (Judicial))